

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 237/TT/2016

Subject : Determination of tariff of the Inter-State transmission lines connecting two states for the APTRANSCO owned transmission lines/system.

Date of Hearing : 24.1.2017

Coram : ShriGireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO)

Respondents : Transmission Corporation of Telangana Limited (TCTL) and 3 others

Parties present : Shri P.V. Ramana Rao, APTRANSCO
Shri Harsha Peechara, TCTL
Shri Ashish Tiwari, TCTL

Record of Proceedings

The representative of the petitioner submitted that this petition has been filed for determination of tariff of the inter-State transmission lines, consequent upon bifurcation of state of Andhra Pradesh, of APTRANSCO as per the Central Electricity Regulatory Commission's order dated 14.3.2012 in Petition No. 15/Suo-Motu/2012, for inclusion in POC transmission charges in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2014.

2. The representative of the Transmission Corporation of Telangana Limited sought four weeks time to file their reply.

3. The Commission directed the parties to complete the pleadings by 31.3.2017 and to list the petition on 6.4.2017.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)